

DEFECTIVE REPORT LIST**DEFECTIVE REPORT OF 05-07-2022**

| Sl no. | Case Number | Advocate for Petitioner/Caveator | Defects as per S.R. |
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| 1 | WP(C)/15150/2022 | PRADEEP KUMAR CHOUDHURY | OTHERS. PAGES 13,14,18,19,20,22,23,24 & 28 TO 31 NOT CLEAR AND LEGIBLE OTHERS. ANN NO. NOT FURNISHED IN THE PRAYER PORTION OF MAIN CASE & I.A 4. AFFIDAVIT/VERIFICATION NOT PROPER. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 2 | WP(C)/15178/2022 | PRADEEP KUMAR CHOUDHURY | OTHERS. STATE OF ORISSA NOT MADE A PARTY 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 3 | WP(C)/15183/2022 | PRADEEP KUMAR CHOUDHURY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT |

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| | | | NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 4 | WP(C)/15131/2022 | PRADEEP KUMAR CHOUDHURY | OTHERS. ANN-1 NOT MARKED OTHERS. EACH CASE NO. PERTAINING TO ANN 1 NOT TALLY THE AVERRMENTS IN PARA 1 & 5 OTHERS. REFERENCE CERTIFICATE FURNISHED BUT STATUS NOT FURNISHED 5. SECOND COPY OF PETITION NOT FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 5 | WP(C)/15345/2022 | UMAKANT SAHOO | OTHERS. NEAT COPY OF PAGE 18 & 19 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 6 | WP(C)/15301/2022 | SUKANTA KUMAR NAYAK | OTHERS. INDEX IS NOT PAGEMARKED |

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| | | | <p>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7. VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION</p> |
| 7 | WP(C)/16405/2022 | KRISHNA CHANDRA SAHU | <p>OTHERS. NEAT COPY OF PAGE 15,21,39 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.</p> |
| 8 | WP(C)/16502/2022 | DILLIP KUMAR MOHAPATRA | <p>OTHERS. NEAT COPY OF PAGE 24 TO 27,30 TO 33,35,73,74 TO BE FILED 1. COURT FEE IS DEFICIENT. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.</p> |
| 9 | WP(C)/15841/2022 | NEELAKANTHA PANDA | <p>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.</p> |
| 10 | WP(C)/16500/2022 | DILLIP KUMAR MOHAPATRA | <p>OTHERS. NEAT COPY OF PAGE 24 TO 27,30 TO 33 & 35 TO BE FILED 1. COURT FEE IS DEFICIENT. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.</p> |
| 11 | WP(C)/16398/2022 | KRISHNA CHANDRA SAHU | <p>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED</p> |

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| 12 | FAO/226/2022 | PRASANTA KUMAR MAHALI | OTHERS. RECEIPT SHOWING DEPOSIT OF AWARDED AMOUNT BEFORE THE COMMISSIONER NOT FILED 24. LIMITATION NOT IN TIME / EXPIRED. |
| 13 | FAO/227/2022 | NAYAN BEHARI DAS | OTHERS. RECEIPT SHOWING DEPOSIT OF AWARDED AMOUNT BEFORE THE COMMISSIONER NOT FILED OTHERS. NAME OF THE ADVOCATE IN CAPITAL LETTER WITH ENROLMENT NO. NOT FURNISHED IN FIRST AND LAST PAGE OF THE PETITION 24. LIMITATION NOT IN TIME / EXPIRED. |
| 14 | FAO/228/2022 | NAYAN BEHARI DAS | OTHERS. RECEIPT SHOWING DEPOSIT OF AWARDED AMOUNT BEFORE THE COMMISSIONER NOT FILED OTHERS. NAME OF THE ADVOCATE IN CAPITAL LETTER WITH ENROLMENT NO. NOT FURNISHED IN FIRST AND LAST PAGE OF THE PETITION 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 24. LIMITATION NOT IN TIME / EXPIRED. |
| 15 | WP(C)/15673/2022 | GYANARANJAN SETHI | OTHERS. SERIAL NO. OF THE PARAGRAPHS NOT CORRECTLY FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 16 | WP(C)/16401/2022 | KRISHNA CHANDRA SAHU | OTHERS. NEAT COPY OF PAGE 14 TO 20,22,24,29 TO BE FILED 6. RECEIPT SHOWING SERV.COPY |

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| | | | TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 17 | WP(C)/16403/2022 | KRISHNA CHANDRA SAHU | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 18 | WP(C)/15815/2022 | BIBHUTI BHUSAN SWAIN | OTHERS. PAGE NO. 29 TO 38,42,44 TO 46 & 49 NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 19 | WP(C)/15748/2022 | KRUSHNA CHANDRA RATH | OTHERS. O.P NO.1 NOT DESCRIBED CORRECTLY OTHERS. CODE NOT INDICATED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 20 | WP(C)/15448/2022 | MANOJ KUMAR BALASAMNATA | OTHERS. PAGE 11 & 14 ARE TO BE ATTESTED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 21 | WP(C)/16187/2022 | KUNAL KUMAR SWAIN | OTHERS. PARAGRAPH NUMBERING TO BE CORRECTED |

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| | | | AFTER PARA. 12 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 22 | WP(C)/15561/2022 | PRAKASH KUMAR MISHRA | OTHERS. LEGIBLE COPY OF PAGE 16 & 17 TO BE FILED 1. COURT FEE IS DEFICIENT. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 23 | WP(C)/15937/2022 | RITA SINGH | OTHERS. WELFARE FEE OF RS 50/- NOT PAID 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |
| 24 | WP(C)/15862/2022 | KAJAL SAHOO | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 25 | WP(C)/16193/2022 | K.K.SWAIN | OTHERS. NAME OF THE DISTRICT MENTIONED IN THE CAUSE TITLE AS WELL AS IN AFFIDAVIT IN RESPECT OF PETNR NO.1 APPEARS TO BE WRONG 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11. NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. |
| 26 | WP(C)/16189/2022 | K.K.SWAIN | OTHERS. PLACE MENTIONED AT THE END OF PRAYER PORTION APPEARS TO BE WRONG AND TO BE CORRECTED |

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| | | | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 27 | WP(C)/15596/2022 | KUNAL KUMAR SWAIN | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 28 | WP(C)/15459/2022 | SAUBHAGYA KUMAR SAMAL | OTHERS. PAGES 12,13,31 & 33 ARE TO BE ATTESTED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |
| 29 | WP(C)/15864/2022 | KAJAL SAHOO | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 30 | WP(C)/15868/2022 | KAJAL SAHOO | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 31 | WP(C)/16191/2022 | K.K.SWAIN | OTHERS. PLACE MENTION AT THE END OF PRAYER PORTION APPEARS TO BE WRONG 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 32 | WP(C)/15586/2022 | NIRANJAN PRASAD PATRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 33 | WP(C)/15697/2022 | BIBHUTI BHUSAN SWAIN | OTHERS. PAGE NO. 29,30,31,36,45,46,49,50 & 78 NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

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| 34 | WP(C)/16154/2022 | NIRANJAN PANDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 14. NOT PROPERLY INDEXED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 35 | WP(C)/16350/2022 | TARUNKANTA PATTANAYAK | 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 36 | WP(C)/16274/2022 | PRATAP KUMAR BEHERA | 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 37 | CRLMP/1260/2022 | PRASANNA KUMAR MISHRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 38 | CRLMP/1258/2022 | GAGANBIHARI SINGH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 39 | CRLMP/1282/2022 | ACHYUTANANDA PATTNAIK | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 40 | CRLMP/1281/2022 | MD.RIAZ | OTHERS. ADDRESSES OF O.P 5 TO 18 NOT FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |

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| | | | 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 41 | WP(C)/15456/2022 | GOKULANANDA SAHU | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 42 | WP(C)/15453/2022 | GOKULANANDA SAHU | OTHERS. LEGIBLE COPY OF PAGE 25 TO 44 & 49 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 43 | WP(C)/15464/2022 | SIDHARTHA RAY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 44 | WP(C)/15410/2022 | JAGAMOHAN PATTANAİK | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 45 | WP(C)/15769/2022 | BABITA KUMARI PATTANAİK | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

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| | | | 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 46 | CRLMP/1280/2022 | JAYADEBA BEHERA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 47 | CRLMP/1278/2022 | RABI NARAYAN MOHANTY | OTHERS. PAGES 24,25 & 26 NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 48 | CRLMP/1277/2022 | PABITRA KUMAR BEHERA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20. VERNACULAR CERTIFICATE NOT FURNISHED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 49 | CRLMP/1270/2022 | ASHOK KUMAR PANIGRAHI | 3. AUTHENTICATION FEE IS DEFICIENT. 8. CAUSE TITLE NOT IN ORDER. |
| 50 | CRLMP/1276/2022 | BRAJA MOHAN SARANGI | OTHERS. ADDL.A.W.F NOT PAID 1. COURT FEE IS DEFICIENT. 4. AFFIDAVIT/VERIFICATION NOT PROPER. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER |

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| | | | SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 51 | CRLMP/1275/2022 | ALOK KUMAR MOHAPATRA | OTHERS. ADDL.A.W.F NOT PAID OTHERS. ADDRESS OF O.P 3 & 4 IS INCOMPLETE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 52 | CRLMP/1274/2022 | T.K.J.SAMANTA | OTHERS. PAGES 12,14 TO 17 & 20 NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8. CAUSE TITLE NOT IN ORDER. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 53 | CRLMP/1279/2022 | GIRIJA SANKAR NAYAK | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |

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| 54 | CRLMP/1272/2022 | SUDARSAN BEHERA | OTHERS. STATE OF ORISSA NOT MADE A PARTY 3. AUTHENTICATION FEE IS DEFICIENT. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 55 | CRLMC/1715/2022 | SK.ZAFARULLA | OTHERS. PAGES 8 TO 12 NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 56 | CRLMC/1714/2022 | ADITI HOTA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 57 | CMAPL/195/2017 | -- | 9. PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. |
| 58 | WP(C)/16262/2022 | TRILOCHAN DASH | OTHERS. PAGE 11 NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 59 | WP(C)/16259/2022 | TRILOCHAN DASH | OTHERS. PAGE 11 NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 60 | WP(C)/16418/2022 | SAILABALA JENA | OTHERS. NEAT COPY OF PAGE 30 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 61 | WP(C)/16513/2022 | SARBESWAR PRUSTY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

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| 62 | WP(C)/16594/2022 | TAPASWINI SAHU | OTHERS. NEAT COPY OF PAGES UNDER ANX-3 TO BE FILED. |
| 63 | WP(C)/16313/2022 | BRAJA MOHAN SARANGI | OTHERS. RS 50 /- HOLOGRAM IS TO BE AFFIXED |
| 64 | WP(C)/16331/2022 | BRAJA MOHAN SARANGI | OTHERS. RS 50 /- HOLOGRAM IS TO BE AFFIXED |
| 65 | WP(C)/16330/2022 | BRAJA MOHAN SARANGI | OTHERS. RS 50 /- HOLOGRAM IS TO BE FILED OTHERS. LEGIBLE COPY OF PAGE 5 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 66 | WP(C)/16328/2022 | BRAJA MOHAN SARANGI | OTHERS. RS 50 /- HOLOGRAM IS TO BE FILED OTHERS. NEAT COPY OF PAGE 5 & 6 TO BE FILED |
| 67 | WP(C)/16327/2022 | BRAJA MOHAN SARANGI | OTHERS. RS 50 /- HOLOGRAM IS TO BE AFFIXED 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 68 | WP(C)/16325/2022 | BRAJA MOHAN SARANGI | OTHERS. RS 50 /- HOLOGRAM IS TO BE AFFIXED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 69 | WP(C)/16324/2022 | BRAJA MOHAN SARANGI | OTHERS. RS 50 /- HOLOGRAM IS TO BE AFFIXED |
| 70 | WP(C)/16323/2022 | BRAJA MOHAN | 6. RECEIPT SHOWING SERV.COPY |

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| | | SARANGI | TO AG/CG/IT/CT/ETC.NOT FILED. |
| 71 | WP(C)/16340/2022 | BRAJA MOHAN SARANGI | OTHERS. RS 50 /- HOLOGRAM IS TO BE AFFIXED 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 72 | WP(C)/16322/2022 | BRAJA MOHAN SARANGI | OTHERS. RS 50 /- HOLOGRAM IS TO BE AFFIXED |
| 73 | WP(C)/16321/2022 | BRAJA MOHAN SARANGI | OTHERS. RS 50 /- HOLOGRAM IS TO BE AFFIXED OTHERS. NEAT COPY OF PAGE 6 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 74 | WP(C)/16318/2022 | BRAJA MOHAN SARANGI | OTHERS. RS 50 /- HOLOGRAM IS TO BE AFFIXED OTHERS. NEAT COPY OF PAGE 6 TO BE FILED |
| 75 | WP(C)/16509/2022 | BIPLAB P.B. BAHALI | OTHERS. PAGE 33 NOT FILED IN THE 2ND COPY 20. VERNACULAR CERTIFICATE NOT FURNISHED. |
| 76 | WP(C)/16366/2022 | DR. BINODA KUMAR MISHRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 77 | WP(C)/15213/2022 | JYOTIRMAY GUPTA | OTHERS. NEAT COPY OF PAGE 13,18 TO 21,28 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY |

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| | | | NOT FILED |
| 78 | WP(C)/15235/2022 | SURESH CHANDRA PRADHAN | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 79 | WP(C)/15232/2022 | SURESH CHANDRA PRADHAN | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 80 | WP(C)/16244/2022 | NIRANJAN PANDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 81 | WP(C)/15242/2022 | SURESH CHANDRA PRADHAN | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 82 | WP(C)/15245/2022 | RAMAKANTA PANDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 83 | WP(C)/16486/2022 | BHABANI SANKAR TRIPATHY (1) | OTHERS. ADDRESS OF DEPONENT NOT TALLY WITH THE CAUSE TITLE OTHERS. ADDRESS OF THE PETITIONER NOT TALLY WITH THE CAUSE TITLE OTHERS. RS 50/- HCBAWS FEE NOT PAID 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 84 | WA/702/2022 | AMITABH MISHRA | OTHERS. PAGE 14 NOT NEAT AND LEGIBLE OTHERS. CAUSE TITLE NOT IN ORDER OTHERS. PAGEMARKING OF ANNEX 3 NOT PROPER IN 1ST COPY OF W.A .IN 2ND COPY ALL THE PAGES |

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| | | | <p>OF ANNEX 3 NOT FILED OTHERS. MOBILE NO. OF ALL THE LD.COUNSEL NOT FURNISHED OTHERS. PARAGRAPH NO.3 IN THIS W.A NOT IN ORDER OTHERS. AGE OF THE RESPONDENT NO. 2 & 3 APPEARS TO BE NOT CORRECTLY FURNISHED ACCORDING TO THE AGE AS FURNISHED IN THE PRINCIPAL CASE OTHERS. DATE UNDER PRAYER PORTION IN W.A SO ALSO IN BOTH THE I.A NOT FURNISHED OTHERS. GOOD GROUND CERTIFICATE NOT FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 24. LIMITATION NOT IN TIME / EXPIRED.</p> |
| 85 | WP(C)/16342/2022 | BRAJA MOHAN SARANGI | OTHERS. RS 50 /- HOLOGRAM IS TO BE AFFIXED |
| 86 | WP(C)/16339/2022 | BRAJA MOHAN SARANGI | OTHERS. RS 50 /- HOLOGRAM IS TO BE AFFIXED |
| 87 | WP(C)/16354/2022 | CHANDANA MISHRA | <p>8. CAUSE TITLE NOT IN ORDER. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION</p> |
| 88 | CRLMP/1264/2022 | BIJAYA KUMAR NAYAK 3 | OTHERS. DETAILED ADDRESS OF O.P 5 NOT FURNISHED |

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| | | | OTHERS. REFERENCE CERTIFICATE FURNISHED BUT STATUS NOT FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 89 | WP(C)/15852/2022 | ANIMA KUMARI DEI | OTHERS. O.P NO.4 NOT CORRECTLY DESCRIBED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 90 | WP(C)/16416/2022 | BIBHUTI BHUSAN MISHRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 91 | WP(C)/16234/2022 | ANIL KUMAR DAS | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 92 | CRLMP/1267/2022 | AMIT PRASAD BOSE | OTHERS. ADDRESS OF O.P 6 TO 8 NOT SPECIFICALLY FURNISHED OTHERS. REFERENCE CERTIFICATE FURNISHED BUT CRLMP NOT MENTIONED 4. AFFIDAVIT/VERIFICATION NOT PROPER. 6. RECEIPT SHOWING SERV.COPY |

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| | | | TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 93 | CRLMP/1268/2022 | SUPRAVA BEHERA | OTHERS. STATE OF ORISSA NOT MADE A PARTY OTHERS. DETAILED ADDRESS OF O.P 3 NOT FURNISHED OTHERS. REFERENCE CERTIFICATE FURNISHED BUT CRLMP NOT MENTIONED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 94 | WP(C)/16484/2022 | BHABANI SANKAR TRIPATHY (1) | OTHERS. ADDRESS OF THE PETITIONER NOT TALLY WITH THE CAUSE TITLE OTHERS. RS 50/- HCBAWS FEE NOT PAID OTHERS. NEAT COPY OF PAGE 25 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |
| 95 | CRLMP/1266/2022 | AMIT PRASAD BOSE | OTHERS. PAGEMARKING OF ANN NOT CORRECT OTHERS. REFERENCE CERTIFICATE FURNISHED BUT CRLMP NOT MENTIONED 4. AFFIDAVIT/VERIFICATION NOT PROPER. 6. RECEIPT SHOWING SERV.COPY |

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| | | | TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 96 | CRLMP/1265/2022 | AMIT PRASAD BOSE | OTHERS. REFERENCE CERTIFICATE FURNISHED BUT WRIT PETITION IN PLACE OF CRLMP NOT FURNISHED 4. AFFIDAVIT/VERIFICATION NOT PROPER. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 97 | CRLMP/1263/2022 | BISWAJIT SAHOO | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 98 | WP(C)/16590/2022 | SATYA PRAKASH SATPATHY | 23. NOMENCLATURE NOT CORRECTLY FURNISHED . |
| 99 | WP(C)/15436/2022 | ARJUNA CHARAN BEHERA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |

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| 100 | WP(C)/15233/2022 | PRAFULLA KUMAR RATH | OTHERS. PAGES 19 TO 22 NOT LEGIBLE OTHERS. RULE 8 OF THE O.H.C P.I.L RULE 2010 NOT COMPLIED WITH 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 101 | WPCRL/80/2022 | VIVEKANANDA JENA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 102 | WP(C)/15529/2022 | AUROVINDA MOHANTY | OTHERS. NEAT AND LEGIBLE COPY OF PAGE 29 & 32 TO BE FILED OTHERS. INDEX IS NOT COMPLETELY PAGEMARKED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 103 | WP(C)/15425/2022 | HARIPAD MOHANTY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |
| 104 | WP(C)/15525/2022 | GOPAL KRUSHNA MOHANTY | OTHERS. LEGIBLE COPY OF PAGE 38,39 & 45 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING |

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| | | | ADVOCATES NOT INDICATED 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 105 | WP(C)/16353/2022 | PURNA CHANDRA MOHARANA | OTHERS. NAME & ADDRESS OF ALL THE PETNRS 1 TO 3 NOT FILLED UP IN V.NAMA OTHERS. DATE OF EXECUTION NOT FURNISHED OTHERS. NEAT COPY OF PAGE 15 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20. VERNACULAR CERTIFICATE NOT FURNISHED. 28. PETITIONS/APPEALS/APPLICATION MARGIN NOT PROPER/LINE SPACING NOT PROPER |
| 106 | WP(C)/15866/2022 | KAJAL SAHOO | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 107 | WP(C)/16203/2022 | PITAMBAR PANDA | OTHERS. PAGE 11 NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 108 | WP(C)/16254/2022 | DEBENDRA KUMAR DHAR | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 109 | WP(C)/16253/2022 | DEBENDRA KUMAR DHAR | OTHERS. PAGE 20 NOT LEGIBLE OTHERS. SERIAL NO. OF THE PARAGRAPHS NOT CORRECTLY FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

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| 110 | WP(C)/16524/2022 | KISHORE KUMAR MISHRA | 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED |
| 111 | WP(C)/16272/2022 | BASUDEV BARIK | 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 112 | WP(C)/16288/2022 | BASUDEV BARIK | OTHERS. PAGE 26 NOT LEGIBLE 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 113 | WP(C)/16266/2022 | SATOSH KUMAR MAHANTY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 114 | WP(C)/15487/2022 | GYAN SWAROOP SAMANTRAY | OTHERS. GROUNDS FOR PREFERRING THE WP(C) BEFORE PRAYER TO BE STATED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 23. NOMENCLATURE NOT CORRECTLY FURNISHED . |
| 115 | WP(C)/15530/2022 | AUROVINDA MOHANTY | OTHERS. DATE OF LETTER MENTIONED IN ANNEX 4 AND AVERRMENT IN WP(C) NOT TALLY WITH THAT OF INDEX OTHERS. ANNEX 1 IS NOT ATTESTED AS TRUE COPY 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER |

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| | | | NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 116 | WP(C)/15420/2022 | SHASHI BHUSAN JENA | OTHERS. PAGEMARKING TO BE CORRECTED SINCE PAGE 5 IS DOUBLED OTHERS. PARAGRAPH NUMBERING TO BE CORRECTED AFTER PARA. 13(PAGE 15) SINCE PARA 10 TO 12 ARE DOUBLED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 117 | WP(C)/15567/2022 | SATYAJIT BEHERA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 118 | WP(C)/15527/2022 | K.C. RAJGURU MOHAPATRA | OTHERS. DATE OF REPLY AS MENTIONED UNDER ANNEX 2 AND 3 IN INDEX AS WELL AS AVERMENT OF WP DOES NOT FILED PLACE IN SAID ANNEX OTHERS. SUB PARA AT PAGE 6 NOT CORRECTLY MARKED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 119 | CRLMP/1302/2022 | JAYANTA KUMAR KHANDAYATRAY | OTHERS. SERIAL NO. OF THE PARAGRAPHS NOT CORRECTLY FURNISHED 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 120 | WP(C)/16376/2022 | SRI PITAMBAR PANDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 121 | WP(C)/15556/2022 | ALOK KUMAR | OTHERS. RS 50 /- H.C.B.A.M.W |

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| | | MOHAPATRA | SCHEME NOT PAID OTHERS. W.P IS NOT ADDRESSED TO HONOURABLE C.J OTHERS. LEGIBLE COPY OF PAGE 25 & 29 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 122 | WP(C)/15314/2022 | BIJAYANANDA SAMANTARAY | 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED |
| 123 | WP(C)/15489/2022 | JAYDEEP PAL | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 124 | WP(C)/15412/2022 | JUGALA KISHORE PANDA | OTHERS. LEGIBLE COPY OF PAGE 18 & 21 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 125 | WP(C)/16546/2022 | SOUMYA RANJAN MOHANTY | OTHERS. IN INDEX THE YEAR OF FILING FURNISHED INCORRECTLY IN WRIT PETITION 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 126 | WP(C)/16385/2022 | BINAYAK PRASHAD MOHANTY | OTHERS. PG. 22 & 23 NOT LEGIBLE. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

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| | | | <p>19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20. VERNACULAR CERTIFICATE NOT FURNISHED.</p> |
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